

**F. No. J-11/2/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 4th December, 2019

ORDER

The President is pleased to accept the resignations of following two Advocates and to delete the name of one Advocate due to his death, who all figure as panel counsel in various categories for various courts as mentioned under column-III in the table 'A' below with effect from the dates as mentioned against each under column-V, consequently, their names occurring in various orders of this Department as mentioned under column-IV in the same table, stand deleted:

Table 'A'


Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of the concerned order	Date of acceptance of resignation / deletion (w.e.f.)
I	II	III	IV	V
1.	Ramanuj Sharma	Standing Govt. Counsel for District & Subordinate Courts, Raebareilly (UP)	J-11015/1/2016-Judicial dated 28.12.2016	Date of this order
2.	Amit Kumar	Addl. Standing Govt. Counsel for District & Subordinate Courts, Meerut (UP)	J-11015/1/2016-Judicial (Part-2) dated 29.09.2017	Date of this order
3.	Ravi Chirania	Central Govt. Counsel for the High Court of Rajasthan, Jaipur Bench	No. 36(19)/2015-Judl. dated 20.07.2015 read with No. J-11017/1/2017-Judicial(Part-4) dated 01.08.2018	08.11.2019

2. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. Shri Shashi Prakash Singh, ASGI, Allahabad High Court.
3. Shri Rajdeepak Rastogi, ASGI, High Court of Rajasthan, Jaipur Bench.
4. The Asst. SGIs for the Allahabad High Court and the High Court of Rajasthan.
5. Shri Vivek Kochar, Standing Govt. Counsel, B-169, Shastri Nagar, Meerut (UP)-250004.
6. The Advocates at serial number 2 & 3 in table 'A' above.
7. The Cash (LA) Section with request to stop retainership fee to Late Ramanuj Sharma, ex-SGC, Dist. Rae-bareilly.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Guard File with 5 spare copies.


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